

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2056
ANSWERED ON:20.07.2009
CREATION OF ANTI COUNTERFEITING REGIME
Nahata Smt. P. Jaya Prada

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether India has raised concerns with Chinese Government over the issue of fake Chinese drugs, being sold in Nigeria under 'Made in India' label;
- (b) if so, the details thereof and efforts being made to improve India's brand image in Africa;
- (c) whether India has been resisting proposal for creation of properly streamlined transnational anti-counterfeiting regime; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a)&(b) Yes, India has lodged a strong protest with concerned Chinese authorities over the issue of fake Chinese drugs being sold in Nigeria under the 'Made in India' label but produced in China, with a request to take strict action against such unscrupulous elements.

(c) & (d) Anti Counterfeit Trade Agreement (ACTA) is a plurilateral agreement which is yet to be finalized and India is not a party to these negotiations.